

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:6675
ANSWERED ON:07.05.2015
DISINTEGRATION OF POWER SUPPLY
Rajesh Shri M. B.

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to disintegrate power supply and distribution;
- (b) if so, the details thereof along with the likely benefits therefrom;
- (c) whether any expert study was undertaken and international expertise in this regard was taken into account;
- (d) if so, the details thereof; and
- (e) the time by which the system is likely to be put in place?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) & (b) : Yes, Madam. In order to bring further competition and efficiency in distribution sector, Government of India has, inter-alia, proposed separation of power supply and the distribution network business through the Electricity (Amendment) Bill, 2014 which has already been introduced in the Lok Sabha on 19.12.2014. These amendments envisage competition in retail (i.e. choice to consumers to select retail suppliers).

(c) & (d) : The Working Group on Power constituted to formulate the programme for development of the power sector during the 12th Plan, under the Chairmanship of Secretary, Ministry of Power, after detailed consultation with various stakeholders, recommended separation of "Carriage and Content". Further, Forum of Regulators (FOR) also commissioned a study in this context. The study analyzed, inter- alia, the national and international experiences.

e) : Since the Electricity (Amendment) Bill, 2014 has already been introduced in the Lok Sabha, its implementation would commence after the Bill is passed by the Parliament.